

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A.No. 692 of 1994. Dated: 17-6-1994.

Between:-

A.Venkateswarlu ... Applicant

1. Senior Superintendent of Post Offices, Guntur-7.
2. Superintendent of Post Offices, Nandyal.
3. Sri K.V.Ramana, Asst.Suptd.of Post Offices(HQ),
Inquiry Officer, Office of Suptd.of Post Offices, Nandyal.

vs.

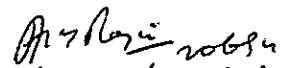
.... Respondents.

Counsel for the Applicant
Counsel for the Respondents : V.Bheemanna, Addl.CGSC.

CORAM:

Hon'ble Mr.Justice V.Neeladri Rao, Vice-Chhairman
Hon'ble Mr.R.Ranga rajan : Administrative Member

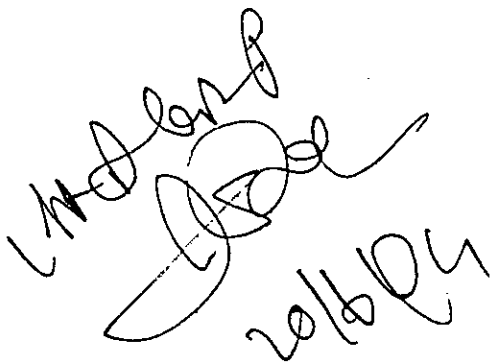
The Hon'ble Tribunal made the following order:-
Notice before admission. Post on Wednesday the
22-6-1994. Until further orders the enquiry is stayed.


Deputy Registrar(Judl.)

Copy to:-

1. Senior Superintendent of Post Offices, Guntur-7
2. Superintendent of Post Offices, Nandyal.
3. Sri K.V.Ramana, Asst.Suptd.of Post Offices(HQ)/Enquiry
Officer, Office of Post Offices, Nandyal.
4. One copy to Sri Sanka Rama Krishna Rao, Advocate, 1-1-230/9,
Andhra Bank Lane, Chikkadpally, Hyderabad--20.
5. One copy to Sri V.Bhimanna, Addl.CGSC, CAT, Hyderabad.
6. One Spare.

kku.


20/6/94

0A-NO. 692/94

TEMPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GURTHI : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

Dated: 21-6-1994.

Port on 22-6-94

~~ORDER~~ JUDGMENT:

for admission
11
20/6/94

~~M.A./R.A./C.A. No.~~

in

O.A. No. 692/94

~~T.A. No.~~

(W.P.)

Issued.

Allowed

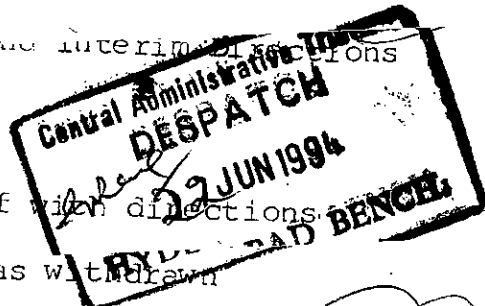
Disposed of with directions.

Dismissed.
Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.



pvm